

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

121. M.A. 143/2019
M.A. 355/2019
M.A. 361/2019
M.A. 379/2019
M.A. 383/2019
M.A. 389/2019
I.A. 113/2021
I.A. 287/2021
I.A. 301/2023
I.A. 1538/2023
I.A. 1051/2024

IN C.P.(IB)-1795(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.04.2024**

NAME OF THE PARTIES: Maiaa Commodity Management Pvt Ltd.

SECTION 10 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **24.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//